

GOVERNMENT OF INDIA
MINISTRY OF AGRICULTURE AND FARMERS WELFARE
DEPARTMENT OF AGRICULTURE, COOPERATION AND FARMERS WELFARE

LOK SABHA
UNSTARRED QUESTION NO.6117
TO BE ANSWERED ON THE 11TH APRIL, 2017

NATIONAL AGRICULTURE MARKET

6117. SHRI MALLIKARJUN KHARGE:
SHRI GAURAV GOGOI:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state:

- (a) whether a National Agricultural Market has been set up by the Government in the country if so, the details thereof along with the salient features, aims and objectives of the National Agriculture Market (NAM);
- (b) the budget allocated, released and the actual expenditure incurred by the Government on the NAM;
- (c) whether it is true that NAM has been implemented in only 9 States, if so, the details thereof including the total number of States/UTs which have cleared the prerequisites for the implementation of NAM and the main reasons for the delay in implementation of the scheme in remaining States/UTs;
- (d) whether the Government has any proposal to extend the scheme to other States of the country, if so, the details thereof; and
- (e) the current progress made by the Government in achieving the outcome targets under NAM for the current year?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND FARMERS WELFARE

कृषि एवं किसान कल्याण मंत्रालय में राज्य मंत्री (SHRI PARSHOTTAM RUPALA)

(a): Yes, Madam. The Government has launched National Agriculture Market (e-NAM) on 14.04.2016 to enhance transparency in transactions, price discovery and farmers' reach to larger number of markets to sell their produce to buyers of their choice at their convenience. The scheme aims to create a National web based unified agri-marketing portal for inter market and inter-state trading of agri-produce. Transparency and competition in APMC transaction will fetch better prices to the farmers for their produce and ensure cashless payments directly to their bank accounts. The main objectives of the Scheme are:

- (i) to integrate markets first at the level of the States and eventually across the country through a common online market platform, to facilitate pan-India trade in agricultural commodities;

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(ii) to streamline marketing/ transaction procedures and make them uniform across all markets to promote efficient functioning of the markets;

(iii) to promote better marketing opportunities for farmers/sellers through online access to more buyers/markets, removal of information asymmetry between farmer and trader, better and real-time price discovery based on actual demand and supply of agri-commodities, transparency in auction process, prices commensurate with quality of produce, online payment etc. that contribute to marketing efficiency;

(iv) to establish quality assaying systems for quality assurance to promote informed bidding by buyers; and

(v) to promote stable prices and availability of quality produce to consumers.

The details are as follows:

Year	Allocation	Expenditure
2015-16	80 Crore	51.365 Crore
2016-17	50 Crore	44.90 Crore
2017-18	190 Crore	

(c): No, Madam. 417 markets of 13 States have been integrated with e-NAM as on 31.03.2017 against the target of 400 markets. State-wise details are annexed.

So far, 17 states namely Gujarat, Maharashtra, Telangana, Jharkhand, Chhattisgarh, Madhya Pradesh, Haryana, Himachal Pradesh, Uttar Pradesh, Andhra Pradesh, Rajasthan, Tamil Nadu, Sikkim, Mizoram, Uttarakhand, Karnataka and Goa have carried out the three pre-requisite reforms in their APMC Act. Proposals received from States are examined by Project Appraisal Committee (PAC) soon after receipt for release of central assistance and integration to e-NAM.

(d): The States are required to carry out the following mandatory reforms in their APMC Acts before joining the scheme :

- (i) a single license to be valid across the State,
- (ii) single point levy of market fee, and
- (iii) provision for electronic auction as a mode of price discovery

The scheme has been approved for integration of 585 markets by March, 2018.

(e): 417 markets from 13 States have been integrated in 2016-17 against a target of 400 markets.

Annexure

Number of mandis integrated with e-NAM (as on 31.03.2017)

Sr. No.	State	No. of Mandis in which transaction is carried out & online
1	Gujarat	40
2	Haryana	54
3	Himachal Pradesh	17
4	Madhya Pradesh	58
5	Rajasthan	25
6	Telangana	44
7	Uttar Pradesh	66
8	Jharkhand	19
9	Chhattisgarh	14
10	Andhra Pradesh	22
11	Uttarakhand	5
12	Odisha	9
13	Maharashtra	44
Total		417
